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**HIGH COURT OF JUDICATURE AT ALLAHABAD**

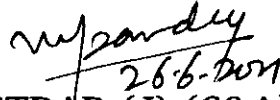
**ESTABLISHMENT SECTION**

**OFFICE ORDER**

No. 2146 /Establishment: Section: Allahabad: Dated: June 28, 2021.

In pursuance of Office Memorandum No.1914 dated 25.06.2021 of the Registrar (Protocol), regarding wearing of Face-masks by the Officers, Officials & Staff of High Court, Allahabad, it is observed that the Officers, Officials & Staff of the High Court have been found roaming in the Premises & Corridor of the High Court without wearing Face-masks. The Hon'ble Court has viewed the same seriously as wearing Face-Mask is an important component of COVID-19 Safety Protocol. As such, all the Officers, Officials & Staff of High Court, Allahabad to wear Face-Masks compulsorily, failing which will attract strict disciplinary action.

The compliance of above order be ensured in letter and spirit.

  
26.6.2021  
REGISTRAR (J) (S&A)/E

**Copy forwarded for information and necessary action to:**

1. The Senior Registrar, High Court, Allahabad., Lucknow Bench, Lucknow.
2. All the Registrars, Joint Registrars, Deputy Registrar/Sectional Heads of this Hon'ble Court with request to inform all the employees working under their supervision and to ensure strict compliance of the same.
3. The Principal Private Secretary (Administration), High Court, Allahabad.
4. The Registrar-cum-Principle Bench Secretary, High Court, Allahabad.
5. The DR/AR cum P.S. to the Registrar General, High Court, Allahabad.
6. The System Manager, High Court, Allahabad – with the request to upload the above office order on the official website of High Court, Allahabad.
7. The C.D.O.-cum-Chief Librarian, High Court, Allahabad to ensure strict compliance of the same.
8. Notice Board for Display.

  
26.06.21  
JOINT REGISTRAR (E)